

(b) How many of these closed gardens have been re-opened?

(c) How many gardens have received financial assistance either from the Government of India or from the State Government?

The Minister of Commerce (Shri Karmarkar): (a) 83.

(b) 73.

(c) None.

[RAW SILK (IMPORT)]

*237. Shri M. S. Gurupadaswamy: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of raw silk imported into India from various countries since January, 1953 up-to-date; and

(b) whether any representations have been received regarding the reduction of such imports?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The total imports of raw silk upto January-May 1953 amount to 58,348 lbs.

(b) No such representations have been received.

चलते फिरते ध्वनि-बद्धक यंत्र

*२३८. श्री एम० एल० द्विवेदी : (क)

क्या सूचना तथा प्रसारण मंत्री यह बतलाने की कृपा करेंगे कि जिन स्थानों में नमोवाणी के केन्द्र नहीं हैं वहाँ के कलाकारों एवं अन्य विशेषज्ञों के संगीत को ध्वनि-बद्ध करने के लिये सरकार ने चलते फिरते ध्वनि-बद्धक यंत्रों की जो योजना तैयार की है वह कब से प्रचलित हो रही है ?

(ख) यदि प्रचलित हो चुकी है, तो अब तक ऐसे कितने चलते फिरते यंत्र कार्य में जुटाये जा चुके हैं और वे कहाँ कहाँ कार्य कर रहे हैं ?

(ग) योजना के अन्तर्गत कुल कितने ऐसे यंत्र प्रति वर्ष चलाये जायेंगे ?

(घ) प्रति चलते फिरते यंत्र के संचालन में कितना अनावर्तक तथा अनावर्तक व्यय होता है जब कि चालकों और अन्य कर्मचारियों आदि का सालाना व्यय भी इस में शामिल कर लिया जाय ?

The Minister for Information and Broadcasting (Dr. Keskar): (a) to (d). No such scheme is under consideration. Portable disc recorders are a normal complement of equipment at all important stations of All India Radio.

DESPATCH OF ARMS TO GOA

*239. Shri Raghavaiah: Will the Prime Minister be pleased to state whether it is a fact that Portugal is sending arms of all kinds to Goa?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): The Government of India have received reports from time to time that some military equipments has reached Goa.

TRAVEL BETWEEN INDIAN TERRITORY AND FRENCH INDIAN SETTLEMENTS

*240. Shri Muniswamy: (a) Will the Prime Minister be pleased to state whether the proposal to introduce a permit system to regulate travel between Indian territory and the French Indian Settlements has been finalised?

(b) What is the purpose of introducing such a permit system?

(c) Will this permit system be under a bilateral agreement between the two countries?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) to (c). The Government of India are considering a proposal to introduce a permit system for regulating travel between Indian territory and the French Indian Settlements. The object of this measure is to check smuggling which is taking place on a

large-scale on the Indo-French border. There is no question of any bilateral agreement being concluded for this purpose.

चीन को भारतीय कलाकार मण्डल

*२४१. श्री बीरबल सिंह :

श्री रघुनाथ सिंह :

क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या भारत से चीन को ३० कलाकारों का एक दल श्री शचिना सेन गुप्त के नेतृत्व में गया है; तथा

(ख) क्या सरकार ने इस दल को कुछ आर्थिक सहायता दी है ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Government understand that such a delegation has gone to China. They were not, however, officially consulted or informed about it.

(b) No.

DIPLOMATIC IMMUNITY

111. Shri Eswara Reddy: Will the Prime Minister be pleased to state the designations of the 218 Americans in India who enjoy diplomatic immunity and the places where they are stationed in India?

The Prime Minister (Shri Jawaharlal Nehru): The American nationals who enjoy diplomatic immunity are, according to the present information, 191 in number, excluding their families in respect of whom exact information is not available. They are all stationed in New Delhi and fall into the following categories:—

- | | |
|--|----|
| (i) The U.S. Ambassador and other diplomatic officers of the U.S. Embassy at New Delhi | 60 |
| (ii) Non-diplomatic members of the Staff of the U.S. Embassy at New Delhi. | 91 |

(iii) Officers belonging to the U.S. Technical Co-operation Administration, borne on the staff of the U.S. Embassy at New Delhi 40

COIR MATS

112. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to refer to the last but one paragraph on page 747 of the Journal of Industry and Trade (June 1953) and state:

(a) the basis on which the inferences contained in that para. have been made;

(b) whether the Government of India have ascertained the prices at which coir yarn is available for manufacturers in the foreign countries for manufacturing mats and mattings from (i) India and (ii) other countries;

(c) whether the Government of India have ascertained the manufacturing cost of mats and mattings in other countries as compared with their cost of manufacture in India;

(d) if so, how and to what extent they differ; and

(e) whether prices of coir yarn and manufacturing costs both are higher in foreign countries than in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The inference is based on reports from Indian Government Trade Representatives abroad on the marketing of coir mats and mattings.

(b) Yes.

(c) and (d). Actual cost of manufacturing mats and mattings in foreign countries is not available. It is, however, estimated that the cost of raw materials (coir yarn), which constitutes the major portion of the manufacturing cost, will be higher in foreign countries than in India.

(e) Yes.